

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar Recruitment at Jammu)

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**Subject:** Advertisement Notification No. 02 of 2024/RR/RC Dated 09.05.2024, for the posts in different categories (Non-Gazetted), in the High Court of Jammu & Kashmir and Ladakh.

**C O R R I G E N D U M**

In terms of the Advertisement Notification referred to above, different categories of posts as mentioned in "**Annexure-A**" to the said notification were advertised. The reservation for various categories was to be made in terms of S.O. 127 dated 20.04.2020, as was mentioned in **Clause (m)** of aforementioned notification. However, since the J&K Reservation Rules, 2005, have been amended and in terms of the Notification S.O. No. 176 dated 15.03.2024, Rule-2 of the aforementioned Rules, certain reserved categories have been omitted/ added and substituted and vide S.O No. 305 dated 21.05.2024, Rule (5) (sub-rule-1) of the J&K Reservation Rules, 2005, the table relating to the running roster has also been amended, as such, the reservation of posts/vacancies as stated in "**Annexure-A**" of the aforementioned Advertisement Notification shall be determined in terms of the amendment made in the J&K Reservation Rules, 2005, as per S.O 176 dated 15.03.2024 and S.O 305 dated 21.05.2024.

The details of the modification/changes in the Advertisement Notification No. 02 of 2024/RR/RC dated 09.05.2024, in view of amendment shall be as under:

1. That **Clause (m)**, which reads as "*the reservation for various categories would be determined as per the provision of S.O. 127 dated 20.04.2020*" stands omitted and shall now be read as "*the reservation for various categories would be determined as per the provision of S.O 176 dated 15.03.2024 and S.O 305 dated 21.05.2024*".

2. That "**Annexure-A**" to the Advertisement Notification No. 02 of 2024/RR/RC Dated 09.05.2024, is omitted and shall stand substituted by new "**Annexure-A**" as follows:



<b>Annexure-A</b>					
<b>Adv. Notice No.</b>	<b>Post and Grade</b>	<b>No. of Vacancies</b>	<b>Breakup of posts Category-wise</b>	<b>Prescribed Qualification</b>	<b>Mode of Recruitment</b>
<b>02 of 2024/RR /RC</b>	<b>Senior Scale Stenographer, Level-7 (44900-142400)</b>	<b>07</b>	<b>OM= 04 SC= 01 ST (2)= 01 OBC= 01</b>	1. Graduation from any recognized University and Diploma in Stenography recognized by the State Government.  2. Six Month Certificate Course in Computer Application from a Government recognized institute.	By direct recruitment on the basis of English Shorthand and Type-writing test with minimum per minute speed of 80 words and 40 words respectively.
<b>02 of 2024/RR /RC</b>	<b>Junior Scale Stenographers Level-6B (35600-112800)</b>	<b>14</b>	<b>OM= 07 SC = 01 ST (1)= 01 ST (2)= 01 RBA= 01 EWS= 01 OBC= 01 ALC/IB=01</b>	1. Graduation from any recognized University and Diploma in Stenography recognized by the State Government.  2. Six Month Certificate Course in Computer Application from a Government recognized institute.	By direct recruitment on the basis of English Shorthand and Type-writing test with minimum per minute speed of 70 words and 35 words respectively.
<b>02 of 2024/RR /RC</b>	<b>Steno-Typists Level-5 (29200-92300)</b>	<b>11</b>	<b>OM= 05 SC = 01 ST (1)= 01 ST (2)= 01 RBA= 01 EWS= 01 OBC= 01</b>	1. Graduation from any recognized University.  2. Six Month Certificate Course in Computer Application from a Government recognized institute.	By direct recruitment on the basis of English Shorthand and Type-writing test with minimum per minute speed of 60words and 30 words respectively.
<b>02 of 2024/RR /RC</b>	<b>Chief Librarian Level-6F (40800-129200)</b>	<b>02</b>	<b>OM= 01 SC= 01</b>	1. Master's Degree in Library Sciences. (M.Lib)  2. At least three years' experience in the relevant field.	By direct recruitment as per the pattern and syllabus laid down in terms of <b>High Court Order No.1470 of 2023/RG/NG dated 13.12.2023, available on High Court website</b> <a href="https://www.jkhighcourtnic.in">https://www.jkhighcourtnic.in</a> .
<b>02 of 2024/RR /RC</b>	<b>Librarian Level-6 (35400-112400)</b>	<b>02</b>	<b>OM= 01 SC= 01</b>	1. Graduation in Library Sciences. (B.Lib).  2. At least two years' experience in the relevant field	By direct recruitment as per the pattern and syllabus laid down in terms of <b>High Court Order No.1470 of 2023/RG/NG dated 13.12.2023, available on High Court website</b> <a href="https://www.jkhighcourtnic.in">https://www.jkhighcourtnic.in</a> .

*[Handwritten Signature]*



02 of 2024/RR /RC	Librarian Level-4 (25500-81100)	02	OM= 01 SC= 01	1. Graduation in Library Sciences. (B.Lib).  2. At least one years' experience in the relevant field	By direct recruitment as per the pattern and syllabus laid down in terms of <b>High Court Order No.1470 of 2023/RG/NG dated 13.12.2023,</b> <b>available on High Court website</b> <a href="https://www.jkhighcourtnic.in">https://www.jkhighcourtnic.in</a>
02 of 2024/RR /RC	Library Assistant Level-2 (19900-63200)	02	OM= 01 SC= 01	Graduation in Library Sciences. (B.Lib).	By direct recruitment as per the pattern and syllabus laid down in terms of <b>High Court Order No.1470 of 2023/RG/NG dated 13.12.2023,</b> <b>available on High Court website</b> <a href="https://www.jkhighcourtnic.in">https://www.jkhighcourtnic.in</a>
02 of 2024/RR /RC	Translator Level-6E (35900- 113500)	07	OM= 03 SC = 01 ST (1)= 01 ST (2)= 01 RBA= 01	1. B.A with Urdu as one of the subjects.  2. LL.B (Professional) recognized by University of Jammu/Kashmir or University Grants Commission.  3. Proficiency in Computer with Computer Typing Speed of not less than 30 words per minute.	By direct recruitment as per the pattern and syllabus laid down in terms of <b>High Court Order No.1435 of 2023/RG/NG-156- (i) dated 08.12.2023,</b> <b>available on High Court website</b> <a href="https://www.jkhighcourtnic.in">https://www.jkhighcourtnic.in</a>

3. That the candidates who have already submitted their application forms under any reserved Category, which now stands substituted, shall have to re-submit their new Category certificates, if any, for which edit option will be provided on the Online portal.

4. That the candidates who have earlier submitted their application forms for the post of Chief Librarian (Level-6F), Librarian (Level-6), Librarian (Level-4) and Library Assistant (Level-2), under **RBA** Category, shall now be treated as candidates under Open Merit Category.

5. That the date for submission of online application forms for various categories of posts as mentioned in "**Annexure-A**" above is extended for a further period of 15 days w.e.f, 04.08.2024 to 18.08.2024.



6. That edit option shall also be made available on the online portal for candidates who have to substitute their Category, if any.

  
29.7.2024  
**(Satinder Singh)**  
**Registrar Recruitment**

**No:28627-47/RR/RC**

**Dated: 29.07.2024.**

**Copy to the:**

1. Principal Secretary to Hon'ble the Chief Justice (A), High Court of J&K and Ladakh, Srinagar;
2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
\_\_\_\_\_ for information of their Lordships.
3. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
4. Additional Registrar (Administration), Office of the Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
5. Director Information, J&K, Jammu with the request to publish the above notification along with the connected Annexure-A in two daily newspapers each of Jammu and Kashmir province i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
6. Director Information, Leh, UT of Ladakh, with the request to publish the above notification along with the connected Annexure-A in two daily newspapers of UT of Ladakh.
7. Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
8. Director, Radio Kashmir Srinagar/Jammu/Leh/Kargil with the request to broadcast the above Notification in News and Employment Bulletin.
9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court of J&K and Ladakh.
10. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Notification Book.

  
29.7.2024  
**Registrar Recruitment**